

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE UDHAMPUR

To

All Judicial Officers,
Posted in District Udhampur

Subject: Updating of files and uploading of orders/Judgments on CIS/NJDG.

Sir/Madam,

Pursuant to the communication received from Registrar Computers High Court of J&K at Jammu Vide No. **639/CPC/J Dated 24-04-2020** regarding the subject captioned above, you are directed to update all the cases fixed during COVID-19 pandemic including the Orders/Judgments on CIS/NJDG and report the same to the undersigned positively for its onward submission to Hon'ble High Court.

Pr. District & Sessions Judge
Udhampur

Copy to:-

1. The Registrar General, Hon'ble High Court of J&K at Jammu for information.
2. The Principal Secretary to Hon'ble The Chief Justice, Hon'ble High Court of J&K at Jammu for information.
3. The Registrar Computers, Hon'ble High Court of J&K at Jammu for information.
4. Secretary to His Lordship, Hon'ble Mr. Justice Tashi Rabstan Administrative Judge District Udhampur for information.
5. System Officer e-Courts Udhampur for uploading the same on official website.